Sports Complex in Tamil Nadu

454. SHRI R. KAMARAJ: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there is any proposal with Government for construction of sports complexes at Thanjarvur, Thiruvarur and Nagappattinam districts of Tamil Nadu: and
- (b) if so, at which places the proposed complexes are to be constructed, alongwith the details of financial allocation made therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) There is no proposal for construction of sports complex at Thanjarvur. However, proposals for construction of sports complexes at Thiruvarur and Nagappattinam Districts of Tamilnadu have been received.

(b) For the district sports complex at Thiruvarur, Central assistance of Rs.68.00 lakhs has been approved on 18.11.2002. The other proposal of district sports complex at Nagappattinam was approved with Central assistance of Rs. 48.00 lakhs on 21.8.2000.

12.00 Noon

PAPER LAID ON THE TABLE

SHRI JIBON ROY: Mr. Chairman, Sir, I have a request to the hon. Minister through you. He should be present here in the House. There is a special mention about his Ministry.

रसायन और उर्वरक मंत्री (त्री सुखदेव सिंह ढिंढसा): मेरे पास आ जाएगा।

श्री सभापति: मैं माननीय मंत्रियों से यह निवेदन करना चाहूंगा कि क्वेश्चन ऑवर समाप्त होने का मतलब यह नहीं है कि सरकारी बेंच खाली हो जाए। मैं ऐसा समझता हूं। मैं माननीय मंत्रियों से रिक्वेस्ट करूंगा कि क्वेश्चन ऑवर के बाद भी जब पत्र ले लिए जाएं या इम्पोर्टेन्ट इश्यू लिए जाएं तो वे सदन में रहें और हाउस की व्यवस्था बनाए रखें।

श्री प्रेम गुप्ता: सभापति जी, यह बहुत अच्छा है।

Report and Accounts (2000-01 and 2001-02) of Indian Council of Agricultural Research, New Delhi and related papers

THE MINISTER OF AGRICULTURAL (SHRI AJIT SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 2000-01, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) Annual Report of the Indian Council of Agricultural Research, New Delhi, for the year 2001-02. [Placed in Library. See no. LT-6034/02] Notification of the Ministry of Chemicals and Fertilizers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR): Sir, I lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Chemicals & Fertilizers Notification S.O. 1049(E) dated 1st October, 2002, publishing the Notification regarding equitable distribution and availability of fertilizers to the farmers in time during Rabi Season 2002-03. [Placed in Library. See no. LT-6055/02]

Report and Accounts (1999-2000) of National Bal Bhavan, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Annual Report of the National Bal Bhavan, New Delhi, for the year 1999-2000.